

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA –149 of 2011 in
D.F.R. No. 783 of 2011

Dated : 7th September, 2011

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

In the matter of:

M/s J.K. Cement Ltd. Appellant (s)
Versus
Karnataka Electricity Regulatory Commission & Ors. Respondent (s)

Counsel for the Appellant (s) : Mr. Sanjiv Kr. Saxena

ORDER

IA – 149 of 2011
(Appl. for Condonation of delay)

The learned counsel for the Applicant seeks some time for serving fresh notice on the Respondents. Accordingly, permission is granted.

Post the matter on 21.09.2011.

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/ks